

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2634.
TO BE ANSWERED ON 06.03.2020

e-Waste

2634. SHRIMATI APARAJITA SARANGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the amount of e-waste generated annually in the country during the last three years, State/UT-wise;
- (b) whether e-waste is being imported from developed countries;
- (c) if so, the details thereof along with the quantum of e-waste imported during the last three years; and
- (d) the steps taken by the Government to prevent e-waste from being imported?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (d): The approximate estimated generation of e-waste in FY 2017 -2018 for electrical electronic equipment as listed in the schedule – I of the E-waste (Management) Rules, 2016 based on the sales data of 244 EPR (Extended Producers Responsibility) authorised producers is 7,08,445 tonnes. In FY 2018-2019, based on the sales data of 1168 EPR authorised producers the e-waste generation estimate is 7,71,215 tonnes. The transboundary movement of waste including e-waste is regulated under the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 and under these rules, no import of waste for dumping or for disposal in the country is permitted.
